

1	2	3	4
22.	Punjab	20.9	8.3
23.	Rajasthan	34.4	14.7
24.	Sikkim	30.9	8.2
25.	Tamil Nadu	29.4	11.3
26.	Tripura	40.0	14.0
27.	Uttarakhand	32.7	11.3
28.	Uttar Pradesh	40.9	29.4
29.	West Bengal	34.2	20.0
30.	Puducherry	14.2	9.7
31.	Andaman and Nicobar Islands	3.0	1.0
32.	Chandigarh	11.6	21.8
33.	Dadra and Nagar Haveli	49.3	39.3
34.	Daman and Diu	8.8	9.9
35.	Lakshadweep	6.4	2.8
ALL INDIA:		37.2	21.9

Target fixed for development of NHs in Andhra Pradesh

*277. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the criteria being adopted for allocation of funds to the States/Union Territories for development of National Highways (NHs) in the country;

(b) the details of NHs taken up for development during Eleventh Plan in Andhra Pradesh;

(c) the details of the funds allocated and spent on development of National Highways (NHs) during the Eleventh Five Year Plan, State/Union Territory-wise including Andhra Pradesh; and

(d) the targets that were fixed for development of NHs in Andhra Pradesh during the Eleventh Plan?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI OSCAR FERNANDES): (a) The State/Union Territory (UT)-wise allocation of funds for development of National Highways (NHs) are made based on the existing liabilities of sanctioned works during the previous years, condition of NHs and availability of resources.

(b) NH-4, NH-5, NH-7, NH-9, NH-16, NH-18, NH-18A, NH-43, NH-63, NH-202, NH-205, NH-214, NH-214A, NH-219, NH-221, NH-222 and NH-234, in the State of Andhra Pradesh were taken up for development during the Eleventh Five Year Plan.

(c) The State/UT-wise details of allocation of funds and expenditure incurred for development of NHs during the Eleventh Five Year Plan are given in the Statement (*See below*).

(d) State-wise targets for development of NHs are not fixed.

Statement

The State/UT-wise details of allocation of funds and expenditure incurred for development of NHs during the Eleventh Five Year Plan

(Amount in Rs. crore)

Sl. No.	State/UT	Allocation	Expenditure
1	2	3	4
1.	Andhra Pradesh	992.55	1,000.93
2.	Arunachal Pradesh	7.10	6.75
3.	Assam	773.57	757.76
4.	Bihar	893.10	862.33
5.	Chandigarh	18.15	17.96
6.	Chhattisgarh	298.84	292.02
7.	Delhi	101.09	99.59
8.	Goa	117.69	117.48

1	2	3	4
9.	Gujarat	527.85	516.90
10.	Haryana	580.33	578.48
11.	Himachal Pradesh	424.33	435.22
12.	Jharkhand	476.26	481.39
13.	Karnataka	1,237.90	1,224.55
14.	Kerala	547.06	527.19
15.	Madhya Pradesh	577.11	535.22
16.	Maharashtra	1,215.96	1,238.27
17.	Manipur	169.72	164.61
18.	Meghalaya	300.14	296.48
19.	Mizoram	98.30	99.11
20.	Nagaland	121.00	117.83
21.	Odisha	1,304.12	1,282.63
22.	Puducherry	28.15	28.32
23.	Punjab	661.32	662.96
24.	Rajasthan	753.96	753.07
25.	Tamil Nadu	736.70	736.96
26.	Uttar Pradesh	1,558.35	1,563.31
27.	Uttarakhand	528.90	494.73
28.	West Bengal	723.31	714.23
29.	Andaman and Nicobar Islands	4.02	4.02
30.	National Highways Authority of India (NHAI) ^s	80,618.27	65,204.45
31.	Border Roads Organization (BRO) ^s	3,355.76	3,201.22

1	2	3	4
32.	Special Accelerated Road Development Programme for North-East Region (SARDP-NE) including Arunachal Pradesh Package ^{\$}	6,360.00	4,984.76
33.	Special Programme for development of Roads in Left Wing Extremism (LWE) affected Area ^{\$}	2,075.00	1,889.73

^{\$} – State-wise allocations are not made.

Total population as per recent census

*278. SHRI SABIR ALI: Will the PRIME MINISTER be pleased to state:

- (a) the total population as per the recent census of India and the number and percentage out of them forming persons living below poverty line;
- (b) the country's population after partition and whether the current percentage of population living below poverty line is somewhat similar to the total population of the country at the time of partition; and
- (c) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) As per Population Census of 2011 conducted by the Office of Registrar General of India, the population in the country is estimated as 121 crore as on 1st March, 2011.

The Planning Commission estimates the number of persons living below the poverty line in a year from the poverty ratio and the estimated population of the year. The poverty ratio is derived from the Large Sample Surveys on Household Consumer Expenditure carried out by the National Sample Survey Office (NSSO) of the Ministry of Statistics and Programme Implementation. The latest data of Large Sample Survey on Household Consumer Expenditure has been collected by NSSO in its 68th round conducted in 2011-12. Following the Tendulkar Committee methodology the Planning Commission has estimated the poverty lines and poverty ratios for 2011-12. For 2011-12, the percentage of persons living below the poverty line in the country is estimated at 21.9%. The population as on 1st March, 2012 has been estimated as